## ADVISORY FOR FUNCTIONING OF COURTS IN THE STATE

Panaji, July 6, 2020 Asadha 15, 1942

The Government had instructed all the Courts and Quasi-Judicial Authorities which are under the control of Government of Goa, viz. Revenue Courts, Children's Court, Industrial Court, Administrative Tribunal, Labour Courts, RERA, Goa Human Rights Commission, Goa State Consumer Forum, Goa State Consumer Commission, Goa Lokayukta and other quasi-Judicial authorities such as Rent Controller, Dy. Director/ Directorate of Panchayat, Mamlatdars/ Jt. Mamlatdars/ B.D.O etc to resume regular functioning from July 1, 2020.

All the Advocates, Litigants and staff are advised to install the Arogya Setu app on their mobiles phones. Identity proof of Advocates and litigants will be asked at the entry point of the Court Complex. No person is permitted to enter the premises of Courts without wearing a mask. Anyone showing signs or symptoms of COVID-19, after his apparent screening, will not be allowed to enter or remain in the Court rooms.

Necessary social distancing will be maintained during the transaction of the Court business. Wherever there is a provision of lift, it should be ensured that not more than fifty percent of the capacity allowed at a time. As far as possible, the members of the Staff, Advocates and Litigants who are young and not differently abed are encouraged to make use of stairs for their own safety.

The Advocates and Litigants are advised to follow strict social distancing while accessing any department of Courts. To avoid crowding in the Court and Court premises, the hearing in the extremely urgent matters will be taken on Video Conferencing. The Departments will endeavour to allot a time slot to address any query on the part of Advocates and Litigants and adhere the time slot in consonance with the social distancing mechanism.

The Judges and the members of the Staff, in the unlikely event of having any symptoms of COVID – 19, are requested to immediately report the same to the Medical Centre and also the Principal District Judge/Principal Judge and District Registry.

## DI/NB/PN/JS /SN/2020/184

DIRECTORATE OF INFORMATION AND PUBLICITY. THIRD FLOOR,UDYOG BHAVAN, NEAR AZAD MAIDAN, PANAJI GOA